

Name of the corporate debtor: M/s. Antony projects private limited  
 Date of commencement of liquidation: 22-01-2019;  
 List of stakeholders as on: 24-02-2022

Annexure 1 - List of secured financial creditors – Nil

Annexure 2- List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that maybe setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Le-nid Home Buyer		18,21,78,537	2,70,00,000	Unsecured Financial Claim	NIL	45.48%	NIL	NIL	155,178,537	NIL	NIL
2	Rejoice HomeBuyers		3,25,24,730	1,19,80,276	Unsecured Financial Claim	NIL	20.18%	NIL	NIL	20,544,454	NIL	NIL
3	M. Arumugam	16-07-2020	9,40,90,000	0	Unsecured Financial Claim	NIL	NA	NIL	NIL	9,40,90,000	NIL	NIL
	TOTAL	NA	30,87,93,267	38,980,276	NA	NA	65.66%	NA	NA	269,812,991	NA	NIL

(Amount in ₹)



**Ramji S/o. Mahadevan**  
 Insolvency Resolution  
 Professional & Regd Valuer-IBBI  
 FCA, RV, IRP, CMA(USA), CMA(India)  
 Chennai 9962496298

Name of the corporate debtor: M/s.Antony projects private limited

Date of commencement of liquidation: 22-01-2019;

List of stakeholders as on: 24-02-2022

Annexure-3- List of Operational Creditors (Workmen) - NIL

Annexure 4 - List of Operational Creditors (Employees) - NIL

Annexure 5- List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of claim					
1)	Employee	Central		1,38,94,	1,38,94,	Unsec	NIL	NIL	23.40%	Nil	Nil	Nil	Nil	Nil	Nil
	Provident Fund			102	102	ured									
2)	Goods and Service Tax(GST)	Central		2,99,08,028	0	Unsecured	NIL	NIL	0	Nil	Nil	2,99,08,028	Nil	Nil	
	TOTAL	NA		43,802,132	1,38,94,102	NA	NA	NA	23.40%	NA	NA	2,99,08,028	NA	Nil	



**MR**  
**Ramji S/o. Mahadevan**  
 Insolvency Resolution  
 Professional & Regd Valuer-IBBI  
 FCA, RV, IRP, CMA(USA), CMA(India)  
 Chennai 9962496298

Name of the corporate debtor: M/s. Antony projects private limited  
 Date of commencement of liquidation: 22-01-2019;  
 List of stakeholders as on: 24-02-2022

Annexure 6 - List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim		Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification
1	Mr. Sanjiv Goyal	15-11-2017	58,39,703	58,39,703	Operational Creditor	Nil	Nil	Nil	9.84%	Nil	Nil	Nil	Nil	Nil
2	A.T Electric als		6,50,046	6,50,046	Operational Creditor	Nil	Nil	Nil	1.10%	Nil	Nil	Nil	Nil	Nil
	TOTAL		64,89,749	64,89,749	NA	NA	NA	NA	10.93%	NA	NA	NA	NA	Nil

(Amount in ₹)

Annexure 7 - List of other stakeholders, if any (other than financial creditors and operational creditors) - NIL  
 Contingent claims - Liquidation costs Rs 546,962 CIRP costs Rs 829,997



**Ramji S/o. Mahadevan**  
 Insolvency Resolution  
 Professional & Regd Valuer-IBBI  
 FCA, RV, IRP, CMA(USA), CMA(India)  
 Chennai 9962496298